## COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 1733 OF 2018 DFR NO. 4724 OF 2018

Dated: 10<sup>th</sup> December, 2018

Hon'ble Mrs. Justice Manjula Chellur, Chairperson **Present:** 

Hon'ble Mr. S.D. Dubey, Technical Member

## In the matter of:

Kulagoda Solar Power Project LL.P & Anr. Appellant(s)

Electricity Gulbarga Supply Company Respondent(s) ....

Limited & Anr.

Counsel for the Appellant (s) : Mr. Shubharanshu Padhi

Mr. Ashish Yadav

## ORDER

IA NO. 1733 OF 2018 (Appl. for Urgent Listing)

Issue notice to the Respondents returnable on 17.12.2018. Dasti, in addition is permitted.

List the matter on 17.12.2018.

(S.D. Dubey) **Technical Member**  (Justice Manjula Chellur) Chairperson

Pr/js